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Title: Introduction and passing of the Delhi Appropriation (No. 2), 2014.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2014-15.

HON. CHAIRPERSON : The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2014-15."

The motion was adopted.

SHRI ARUN JAITLEY : Sir, I introduce* the Bill.

HON. CHAIRPERSON :Now, the Motion for consideration.

SHRI ARUN JAITLEY: Sir, I beg to move:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2014-15, be taken into consideration."

HON. CHAIRPERSON: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2014-15, be taken into consideration."

The motion was adopted.

HON. CHAIRPERSON: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 be added to the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARUN JAITLEY: Sir, I beg to move:

"That the Bill be passed."

HON. CHAIRPERSON: The question is:

"That the Bill be passed."

The motion was adopted.